

## Annexure – 4

Name of the Corporate Debtor: **CONSOLIDATED CONSTRUCTION CONSORTIUM LIMITED**Date of Commencement of: **20-04-2021**List of Creditors as on: - **10/3/2022****List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors).**

Amount in (₹)

Sl. No	Name of the Creditor	Details of Claims received		Details of claim admitted						Amount of Contingency	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC						
1	R. Sarabeswar & S. Sivaramakrishnan	4/29/2021	348,940,516	348,940,516	-	-	-	Yes	-	-	-	-	-	-	
2	S. Sivaramakrishnan	4/29/2021	23,880,000	23,880,000	-	-	-	Yes	-	-	-	-	-	-	
3	S. Kaushik Ram	4/29/2021	1,100,000	-	-	-	-	Yes	-	-	-	1,100,000	-	-	The said claim is classified as trade creditor
4	Edelweiss Asset Reconstruction Company Limited	3/6/2021	316,680,357	316,680,357	Corporate Guarantee by CD for Nobel	-	-	NO	1.32%	-	-	-	-	-	EARC has invoked the CG on
			690,600,873	689,500,873		-	-		1.32%	-	-	1,100,000	-		